

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Appeal No. _____ of 2020 (LD-VC No. 13 of 2020)

*[Pramod Baliram Bhongre Vs. State of Maharashtra through P.S.O., P.S. Telhara, Tq. Telhara,
Dist. Akola]*

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri M. K. Pathan, APP for the State

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

As per the submission of learned Additional Public
Prosecutor Shri Pathan, he has not received the papers.

Stand over to 30-4-2020.

JUDGE

wasnik